

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 1183 & 1181 OF 2019 IN  
DFR NO. 2164 OF 2019**

**Dated : 17<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Dhanalakshmisranivasan Sugars Private Limited ... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Pawan Bhusan**

**ORDER**

List the matter on **24.07.2019**. In the meantime, affidavit of service may be filed.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkj*